

**GOVERNMENT OF INDIA  
COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3676  
ANSWERED ON:27.04.2007  
VACANCIES IN COMPANY LAW BOARD  
Bishnoi Shri Kuldeep

**Will the Minister of COMPANY AFFAIRS be pleased to state:**

- (a) the number of present members of Company Law Board (CLB) vis a vis its sanctioned strength;
- (b) whether there are vacancies on CLB for long; and
- (c) if so, the steps taken by the Government to fill the vacant posts in the CLB?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) The Company Law Board has a sanctioned strength of 9 Members including the Chairman and the Vice-Chairman. Presently, 4 Members, including the Chairman and the Vice-Chairman, are in position.
- (b) Yes, Sir.
- (c) The Government has already initiated the process of filling up two more posts in the CLB.